

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3019
TO BE ANSWERED ON 20.03.2023**

SOCIAL SECURITY SCHEMES IN ANDAMAN AND NICOBAR ISLANDS

3019. SHRI KULDEEP RAI SHARMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of unorganized labourers covered under the Social Security Schemes of the Government in Andaman and Nicobar Islands;**
- (b) the norms and guidelines for the inclusion of workers of unorganized sector under the Social Security Schemes;**
- (c) whether the Government has identified and registered the labourers of unorganized sector for providing the benefits to them under Social Security Schemes; and**
- (d) if so, the details of the labourers identified and registered so far particularly in the Union Territories of Andaman and Nicobar Islands?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): Number of unorganized workers covered under the various Social Security Schemes of the Government in Andaman and Nicobar Islands is as under:

- i) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme for unorganized workers – 2,339 workers have been registered till 14.03.2023**
- ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)- the number of cumulative registrations under this scheme is 47,933 till 01.03.2023.**

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iii) Pradhan Mantri Surksha Bima Yojana(PMSBY)- the number of cumulative registrations under this scheme is 97,756 till 01.03.2023.

iv) Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (ABPMJAY) – As on 09.03.2023 40,591 Ayushman cards created.

The details of the welfare schemes for workers of unorganised sector are as follows:-

i) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme which provides a monthly minimum assured pension of Rs. 3000/- after attaining the age of 60 years.

ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) provides life and disability cover for the people in the age group of 18- 50 years. The benefit under PMJJBY is Rs. 2 lakh on death due to any reason at a premium of Rs. 436/- per annum.

iii) Pradhan Mantri Surksha Bima Yojana (PMSBY) is applicable for workers in the age group of 18-70 years. The benefits under PMSBY are Rs 2 lakh on death due to accident and permanent total disability and Rs. 1 lakh on permanent partial disability at a premium of Rs. 20/- per annum.

iv) Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is a universal health scheme through which health and maternity benefits are provided. Under the scheme, Rs. 5 lakh health coverage per family is provided for secondary and tertiary hospitalization free of cost. Ministry of Labour & Employment has developed e-SHRAM portal with an objective to create National Database of Unorganised Workers (NDUW) to facilitate delivery of Social Security Schemes/ Welfare Schemes of the Central /State Governments to the workers of informal/unorganised sector. As on 14.03.2023, over 28.66 crore unorganised workers have registered on eShram portal out of which about 28,541 are from Andaman & Nicobar Islands.
